## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 182/1996 in O.A. NO. 298/1996



New Delhi thie the 24th day of July, 1996.

HON'BLE SHRI JUSTICE A. P. RAVANI, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Vijay Singh S/8 Shri Gyani Ram, R/8 F-35/1, Railway Loco Colony, Delhi Kishanganj, Delhi. ...

Applicant

( By Shri B. N. Bhargava, Advocate )

## -Versus-

- Shri V. K. Aggarwal, General Manager, Northern Railway, New Delhi.
- Shri R. N. Aggarwal,
   Divisional Railway Manager,
   Northern Railway,
   Bikaner Div., Rajasthan.
- 3. Shri M. L. Sapra, Chief Inspector Ticket, Northern Railway, Delhi Sarai Rohella.

Respondents

## ORDER (ORAL)

Shri Justice A. P. Ravani -

Learned counsel for the applicant does not prese this contempt petition. Hence, it is disposed of as not preseed.

( R. K. Ahooja Member (A)

( A. P. Ravoni )
Chairman

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